Information note to the Press (Press Release No. 176/2012)

<u>Telecom Regulatory Authority of India</u>

Extension of date for receipt of comments on TRAI's consultation papers and draft regulations

New Delhi, 16th August, 2012- The Telecom Regulatory Authority of India (TRAI) had released the following Consultation Papers and draft regulations, inviting comments from the stakeholders:

1. Consultation Paper on "*Review of the Telecom Commercial Communications Customer Preference Regulations, 2010*" dated 3rd August, 2012 (last date 18th August, 2012).
2. Consultation Paper on "*Review of Processing Fee on Talk time Top–Up vouchers and Charges for Premium Rate Services*" dated 3rd August, 2012 (last date 18th August, 2012)
3. Draft regulations on "The Standards of Quality of Service for Mobile Data Services Regulations, 2012" dated 9th July, 2012 (last date 17th August, 2012).
4. Draft regulations on "*Telecommunications Mobile Number Portability (Fourth Amendment) Regulations 2009*" dated 3rd August, 2012 (last date 13th August, 2012).
5. Draft regulations on "*The Telecom Commercial Communications Customer Preference (Tenth Amendment) Regulations, 2012*" dated 3rd August, 2012 (last date 18th August, 2012).
6. Draft "*Amendment to Telecommunication Tariff Order, 1999 on financial disincentives*" dated 9th August, 2012 (last date 20th August, 2012).

Keeping in view the requests received from some of the stakeholders for extension of the last date for furnishing their comments, the Authority has decided to extend the last date for submission of comments by the stakeholders for above mentioned consultation papers and draft regulations, up to **3rd September, 2012, forenoon**. **It has been decided that there shall not be any further extension of the date to receive comments.**

(Rajeev Agrawal)
Secretary, TRAI